## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:115 ANSWERED ON:26.07.2010 RELEASE OF GRANTS UNDER IIUS Thakur Shri Anurag Singh

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the grants to establish an inland container depot in Himachal Pradesh under Industrial Infrastructure Upgradation Scheme (IIUS) are not released:
- (b) if so, the reasons for delay in releasing the amount and the time by which it is likely to be released;
- (c) whether some grants to the States are not released under the Central Capital Investment Subsidy Scheme, 2003; and
- (d) if so, the details thereof and reasons for not releasing the subsidy amount?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a)& (b): There is no proposal for establishing an Inland Container Depot (ICD) under Industrial Infrastructure Upgradation Scheme (IIUS). However, under State Component of 'Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE)' scheme operated by Department of Commerce, a proposal for site development for setting up an ICD at Baddi has been approved by the State Level Export Promotion Committee (SLEPC) headed by Chief Secretary, Government of Himachal Pradesh. The total cost and assistance approved under ASIDE scheme is Rs.275.39 lakh. The release of fund to the implementing agency for this project is under the purview of SLEPC.
- (c)& (d): The Central Capital Investment Subsidy Scheme, 2003 covers the States of Himachal Pradesh and Uttarakhand. Under the scheme, grants are released by this Department as per the availability of funds to the concerned nodal agencies for disbursement as subsidy to the eligible industrial units.